

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.103  
CP(IB) 589 of 2019

**Order under Section 9 IBC**

**IN THE MATTER OF:**

Vaibhav Enterprise  
V/s  
KRN Alloys Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..16/03/2022**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)  
Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Adv. Mr. Monaal Davawala  
For the Respondent : Adv. Mr. Devashish K Trivedi

**ORDER**

Pleadings are completed.

Matter stands adjourned for further consideration on 27.04.2022.

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

**MADAN B GOSAVI**  
**MEMBER (JUDICIAL)**